

FORM B PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)
**FOR THE ATTENTION OF THE STAKEHOLDERS OF
VIJSUN ENGINEERS PRIVATE LIMITED**

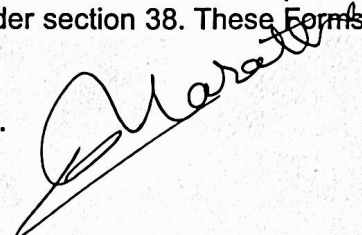
Sl. No.	PARTICULARS	DETAILS
1	Name of corporate debtor	Vijsun Engineers Private Limited
2	Date of incorporation of corporate debtor	03/09/1990
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, PUNE, Under The Companies Act, 1956
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	CIN : U29299PN1990PTC057993
5	Address of the registered office and principal office (if any) of corporate debtor	Survey no 370 / 2K, Kokamthan, Nagar Manmad Highway, Tah Kopargaon, Ahilya Nagar - 423601 MS BHARAT
6	Date of closure of Insolvency Resolution Process	18/11/25
7	Liquidation commencement date of corporate debtor	18/11/25
8	Name and registration number of the insolvency professional acting as liquidator	Name : Charudutt Pandhrinath Marathe Registration No.: IBBI/IPA-001/IP-P00350/2017-18/10651.
9.	Address and e-mail of the liquidator, as registered with the Board	Address : Gomed, 915, Khare Town, Dharampeth, Nagpur-440 010. e-mail : CharuduttM@yahoo.co.in.
10.	Address and e-mail to be used for correspondence with the liquidator	Charudutt Pandhrinath Marathe Address : Gomed, 915, Khare Town, Dharampeth, Nagpur-440 010. e-mail : Liq.VijSun@gmail.com
11.	Last date for submission of claims	02/01/26

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench, Mumbai has ordered the commencement of liquidation of the Vijsun Engineers Private Limited on 18.11.2025. The stakeholders of Vijsun Engineers Private Limited are hereby called upon to submit their claims with proof on or before 02-01-2026 (30 days from the publication of the Public Announcement on 03-12-2025, the Order was received by the undersigned on 01-12-25), to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.

In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38. These Forms are available at <https://ibbi.gov.in/en/home/downloads>.

Name and signature of liquidator : Charudutt Pandhrinath Marathe.
Date and place: : 03.12.2025, Nagpur.



.56 of
4.00/-
Only)
ed the
ng up
on to
of the
said
wing,
o 28,
-III
or the
d 10th
ersity
UGC
Misc-
r No.
time"
annel.
llege,
in the
Sd/-
TARY

Ministry of Environment & Forests.
By Order of the Board of Directors
For Mukand Sumi Metal Processing Ltd.
sd/-
Place : Mumbai
Date : November 04, 2025
Mr. Dilip Sadikale
(Authorized Signatory)

FORM B PUBLIC ANNOUNCEMENT (Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016) FOR THE ATTENTION OF THE STAKEHOLDERS OF VIJSUN ENGINEERS PRIVATE LIMITED	
RELEVANT PARTICULARS	
1	Name of corporate debtor Vijsun Engineers Private Limited
2.	Date of incorporation of corporate debtor 03/09/1990
3.	Authority under which corporate debtor is incorporated / registered Registrar of Companies, PUNE, Under The Companies Act, 1956
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor CIN : U29299PN1990PTC057993
5.	Address of the registered office and principal office (if any) of corporate debtor Survey no 370 / 2K, Kokamthan, Nagar Manmad Highway, Tah Kopargaon, Ahilya Nagar - 423601 MS BHARAT
6.	Date of closure of Insolvency Resolution Process 18/11/25
7	Liquidation commencement date of corporate debtor 18/11/25
8.	Name and registration number of the insolvency professional acting as liquidator Name : Charudutt Pandhrinath Marathe, Registration No.: IBBI/IPA-001/IP-P00350/2017-18/10651.
9.	Address and e-mail of the liquidator, as registered with the Board Address : Gomed, 915, Khare Town, Dharampeth, Nagpur-440 010. e-mail : CharuduttM@yahoo.co.in.
10.	Address and e-mail to be used for correspondence with the liquidator Charudutt Pandhrinath Marathe Address : Gomed, 915, Khare Town, Dharampeth, Nagpur-440 010. e-mail : Liq.VijSun@gmail.com
11.	Last date for submission of claims 02/01/26

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench, Mumbai has ordered the commencement of liquidation of the Vijsun Engineers Private Limited on 18.11.2025. The stakeholders of Vijsun Engineers Private Limited are hereby called upon to submit their claims with proof on or before 02-01-2026 (30 days from the publication of the Public Announcement on 03-12-2025, the Order was received by the undersigned on 01-12-25), to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38. These Forms are available at <https://ibbi.gov.in/en/homZ/downloads>.

Name and signature of liquidator : Charudutt Pandhrinath Marathe.
Date and place : 03.12.2025, Nagpur.

10,
(CD1)
(CD2)
(CD3)
V
Applic
along
Thous
where
towar
to the :
N
(with :
Electr
Harya
maha
e-auct
interes
Fi
N-5, A
The E
Lot
No.
1
Terms
(1) The
R.C. N
contair
of the
Auran
also su
proof c
with de
where
22/12/:
highes
from th
e-aucti
Succe
Draft/F
42910:
succe:
of auct
as sta
excess
the sar
fresh c
default
right/tit
in conr
prescri
specifi
mis-st
the auc
No.
of
lots
1 All t
Pir
Eas
Sou
Given
on this



ओढवलेली नाही,' असेही त्यांनी बोलून दाखविले. चलनाने पहिल्यांदाच प्रति डॉलर ९०ची पातळी ओलांडून, ९०.१५ या

फॉर्म बी (FORM B) - जाहीर उद्घोषणा

इंसोल्वेन्सी अँड बँक्रप्सी बोर्ड ऑफ इंडिया (लिक्विडेशन प्रोसेस)

रेगुलेशन २०१६ च्या रेगुलेशन १२ अन्वये

विजसन इंजिनिअरस प्राइवेट लिमिटेडच्या भागधारकांचे /
हितसंबंधितांचे / धनकोंचे लक्ष वेधण्यासाठी

संबंधित तपशील

१	कॉर्पोरेट कर्जदाराचे नाव	विजसन इंजिनिअरस प्राइवेट लिमिटेड
२	कॉर्पोरेट कर्जदाराच्या स्थापनेची तारीख	०३-०९-१९९०
३	कॉर्पोरेट कर्जदार च्या अंतर्गत स्थापित किंवा नोंदणीकृत आहे ते प्राधिकरण	कम्पनी निबंधक पुणे कंपनी कायदा, १९५६ अंतर्गत
४	कॉर्पोरेट कर्जदारांचा कॉर्पोरेट ओळख क्रमांक किंवा लिमिटेड लायबिलिटी आयडेंटिफिकेशन नंबर	यू २९२९९ पि एन १९९० पी टि सी ०५७९९३
५	कॉर्पोरेट कर्जदाराचे नोंदणीकृत कार्यालय व मुख्य कार्यालय असल्यास त्याचा पत्ता	सर्वे नं ३७० / २के, कोकमथान, नगर मनमाड हाईवे, तहसिल कोपरगाव, अहिल्या नगर - ४२३६०१ महाराष्ट्र भारत
६	बाबतीत नादारी प्रक्रिया समाप्त होण्याची तारीख	१८-११-२०२५
७	कॉर्पोरेट कर्जदाराच्या दिवळाखोरी ची प्रक्रिया सुरु होण्याची तारीख	१८-११-२०२५
८	नादारी व्यावसायिकाचे नाव आणि नोंदणी क्रमांक, जो लिक्विडेटर (परिसमापक) म्हणून कार्यरत आहे	नाव : चारुदत्त पंढरीनाथ मराठे नोंदणी क्रमांक.: IBBI/IPA-001/IP- P00340/2016-16/10641.
९	लिक्विडेटर (परिसमापक) व्यावसायिकाचा पत्ता व ई-मेल, बोर्डाकडे नोंदणी केलेला	पत्ता : गोमेद, ९१५, खरे टाऊन, धरमपेट, नागपुर - ४४० ०१०. ई-मेल: CharuduttM@yahoo.co.in.
१०	लिक्विडेटर (परिसमापक) व्यावसायिकाचे नाव पत्ता ई-मेल सम्पर्कासाठी	नाव : चारुदत्त पंढरीनाथ मराठे पत्ता : गोमेद, ९१५, खरे टाऊन, धरमपेट, नागपुर - ४४० ०१०. ई-मेल: Liq.VijSun@gmail.com
११	दावा सादर करण्याची अंतिम तारीख	०२-०१-२०२६

याद्वारे सूचना देण्यात येते की राष्ट्रीय कंपनी विधी न्यायाधिकरणाने १८ नोवेंबर २०२५ रोजी विजसन इंजिनिअरस प्राइवेट लिमिटेडची लिक्विडेशन (परिसमापन) प्रक्रिया सुरू करण्याचे आदेश दिले आहेत. विजसन इंजिनिअरस प्राइवेट लिमिटेडच्या धनकोंना, याद्वारे परिसमापन व्यावसायिकाकडे, बाब क्रमांक दहा (१०) समोरील पत्त्यावर ०२ जानेवारी २०२६ किंवा तत्पूर्वी, (जाहीर उद्घोषणेचे प्रकाशन ०३-१२-२०२५ ला झाल्यापासून ३० दिवसांनी, परिसमापकास आदेश मिळाल्याची तारीख ०१-१२-२५) त्यांच्या दाव्यांचे पुरावे सादर करण्यास सांगण्यात येत आहे. वित्तीय धनको (फिनांशियल क्रेडिटर्स) यांनी पुराव्यांसह त्यांचे दावे केवळ इलेक्ट्रॉनिक माध्यमातूनच सादर करावे. अन्य सर्व धनकोंनी पुराव्यांसह त्यांचे दावे व्यक्तिः, टपालाने किंवा इलेक्ट्रॉनिक माध्यमातून सादर करावेत.

जर कोणी धनकोनी दाव्यांचे पुरावे लिक्विडेशन प्रोसेस मध्ये सादर केले नाहीत, तर अशा धनकोंनी इंसोल्वेन्सी अँड बँक्रप्सी बोर्ड ऑफ इंडिया (इंसोल्वेन्सी रेसोल्युशन प्रोसेस फोर कॉर्पोरेट पर्सन्स) रेगुलेशन २०१६ च्याअन्वये सादर केलेले दाव्यांचे पुरावे, हे सेक्शन / कलम ३८ प्रमाणे सादर केले आहेत असे मानले जाईल.

प्रारूप/फॉर्म हे <https://ibbi.gov.in/en/homeZ/downloads> येथे उपलब्ध आहेत. डाव्यांचे खोटे किंवा दिशाभूल करणारे पुरावे सादर करणे म्हणजे दंडाला आमंत्रण ठरेल.

दिनांक : ०३ डिसेंबर २०२५

जागा : नागपुर

चारुदत्त पंढरीनाथ मराठे

परिसमापन व्यावसायिक (Liquidator), विजसन इंजिनिअरस प्राइवेट लिमिटेड साठी

दुरुस्तीच्या ए

१३२.८५ लक्ष

सदर व

वेबसाईटवर फि

ई-मेल

६/



सुरक्षा व्याज (अंम
अॅसेट्स अँड इन्फ
यांचे कायदेशीर वा
सुरक्षित धनकोच
थकबाकी रकमेच
हजार चारशे सडु
कंदेसार, यांच्याक
सर्व वैधानिक दारि
केले जातील आणि
बयाणा रक्कम खा

जमिनीचा सर्व भ
क्षेत्रफळ 63.51
95 / 1 / 18 /
अहमदनगर 413
संरचना आणि उ
सामान्य रस्ता एरि

ईमेल

ई

विक्रीच्या तपशील
लिकचा संदर्भ घ्या
बेहेरा (ई-मेल) as
8889911454, f
ई-लिलावासाठी,
sushmitha.b
marina.j@ant
सिक्चुरिटी इंटरेस
दिवसांची विक्री र
ही जाहिरात सिक्
वैधानिक 15 दिव

दिनांक - 04.12
स्थळ - अहिल्या